



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 1050/2021**

**This the 11<sup>th</sup> day of June, 2021**

(Vacation Bench)

(Through Video Conferencing)

**Hon'ble Mr. R. N. Singh, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Faizan,  
Age about 27 years,  
S/o Abdul Mazid,  
R/o 1401-A, Gali No. 48,  
Jafrabad, Jaffrabad,  
North East Delhi, Delhi – 110053.

... Applicant

(By Advocate: Mr. R. K. Shukla)

**Versus**

1. Govt. of National Capital Territory,  
Through its Secretary, Delhi Secretariat,  
I.P. Estate,  
New Delhi – 110001.
2. The Chairman,  
Delhi Subordinate Services Selection Board,  
GNCTD,  
FC-18, Institutional Area,  
Karkardooma, Delhi – 110092.
3. The Commissioner,  
South Delhi Municipal Corporation (SDMC),  
J.L.N. Marg, Civic Centre,  
New Delhi.

... Respondents

(By Advocate : Mr. R.K. Jain and Ms. Esha Mazumdar)

**O R D E R (ORAL)****R. N. Singh, Member (J):**

After arguing for some time, Mr. Shukla, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to make a representation before the Respondent No. 2 for redressal of his grievances. Permission is granted.

2. Accordingly, the OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(R. N. Singh)**  
**Member (J)**

/uma/sarita/ankit/